

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 106
IA-1663, 2482, 1703/ND/2021
(IB)-2721(ND)2019

IN THE MATTER OF:

M/s Straight Edge Contracts Pvt. Ltd.	...	Applicant
Vs.		
M/s Three C Shelters Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 09.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Abhishek Anand, Mr. Viren Sharma, Adv. in I.A. 1663 of 2021
For the RP	: Mr. Sanjay Bhatt, Ms. Niharika Sharma Adv.
For Orris Infra. Pvt. Ltd.	: Mr. R.K. Gupta, Advocate In Ia-2482/21
For Greenopolis Welfare Association	: Mr. Remya Ronald, Mr. Sarthak Shukla, Adv.

ORDER

IA-1663/ND/2021:

This is an application filed by Resolution Professional of a parent company of the Corporate Debtor. Learned Counsel states that Respondent No. 2 has filed reply, seeks and is granted 10 day's time to file rejoinder. Respondent No. 1 & 3 to 7 are served through publication. Copy of Affidavit of service along with the publication is filed. None appears today. This is an application filed under Section 65 of the Code. Learned Counsel for both sides request that this may be listed for early hearing.

IA-2482/ND/2021:

This is an application filed by the Resolution Professional of ORRIS Infrastructure Private Limited who is owing the land of the project of the

Corporate Debtor. Mr. Bhatt, Learned Counsel for non-applicant/respondent who is Resolution Professional of the Corporate Debtor seeks further time to file reply stating that the application is in five volumes and hence more time may be granted. Let the reply be filed within 2 weeks. Rejoinder be filed within 2 weeks thereafter with the copy in advance to the other side.

IA-1703/ND/2021:

This is an application filed by some of the Home Buyers for undecided claim. This application as per the order dated 12.03.2021 and after notification should have been listed today which is not listed. Mr. Bhatt, Learned Counsel for Resolution Professional states that the file is not available with him and seeks further time to file reply. Let the reply be filed within 2 weeks. Issue notice to Respondent No. 3 personal IRP.

List on **25.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA